

n
W.P(C)No. 41 OF 2003
ITEM NO. 1-C (For Judgment)
COURT No.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (C) NO. 41/2003

Association of Registration Plates

Petitioner (s)

Versus

Union of India & Ors.

Respondent(s)

With W.P.(C) No.77/2003, W.P.(C) No.24/2003, W.P.(c) No.56/2003, T.C.(C) No.30-31/2003, T.C.(C) No.32/2003, T.C.(C) No.38/2003, T.C.(C) No.39-40/2003, T.C.(C) No.41/2003, T.C.(C) No.42/2003, T.C.(C) 62/2003(@ from T.P.(C) No.973/2002)and letter dated 19.7.2003 in T.P.(C) No.974/02, W.P.(C) No.395/2003

[HEARD BY HON'BLE THE CHIEF JUSTICE AND HON'BLE G.P.MATHUR, J]

DATE : 26/05/2004 This/These matter/matters was/were called
on for pronouncement of judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P.MATHUR

For Parties :

Ms. Indu Malhotra, Adv.

Mrs. Anil Katiyar, Adv.

Mr. K.V.Vijayakumar, Adv.

Mr. Prashant Kumar, Adv.

Mr. Goodwill Indeevar, Adv.

Mr. Vishwajit Singh, Adv.

Ms.Ruby Singh Ahuja, Adv.

Ms. Rachna Gupta, Adv.

Mr. Avijit Bhattacharjee, Adv.

Mr. R.S. Suri, Adv.

Mr. Jatinder K. Bhatia, Adv.

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State of Meghalaya Mr. Ranjan Mukherjee, Adv.

Mr.Ashok K. Mahajan, Adv.

Mrs. Sarla Chandra, Adv.

Mr. Praveen Swarup, Adv.

Mr. Vijay Kumar, Adv.

Mr.B.S. Banthia, Adv.

Mr. B.B. Singh, Adv.

Mr.Anil Suhrawardy, Adv.

Mr.D.S. Mahra, Adv.

Mr. Rakesh K. Sharma, Adv.

Mr. V. G. Pragasam, Adv.

Mr. P.N. Ramalingam, Adv. (NP)

Mr. Bijan Kumar Ghosh, Adv.

Mr. Ramesh Babu M.R., Adv.

Mr. Rameshwar Prasad Goyal, Adv.

Hon'ble Mr. Justice G.P. Mathur pronounced the judgment of the Court allowing the matters. Hon'ble the Chief Justice pronounced the separate judgment disagreeing with Hon'ble Mr. Justice G.P. Mathur.

In view of the disagreement, the matters are referred to a larger Bench.

[Meenu Sethi] [Charanjeet Kaur] [Om Praksh]
Court Master Court Master Court Master

[Signed 2 reportable judgments and one signed order is placed on the file]

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

Writ Petition (C) NO.41 OF 2003

Association of Registration Plates

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Petitioner (s)

Versus

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O R D E R

In view of the disagreement between us, the matters are referred to a larger Bench.

.....CJI

.....J [G.P. MATHUR]

NEW DELHI,
MAY 26, 2004.

